

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2003/ /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. M.C.Bordoloi,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the 6th of May, 2024.

Sub: Permission for availing Head Quarter leave and Special Leave.

Ref:- Your letter No. DJSV/STDR/F-87/2024/2729,dtd. 04.05.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **Special Leave on 07.05.2024 along with Head Quarter Leave permission, with the official vehicle, from the evening of 06.05.2024 till the morning of 09.05.2024**, has been granted. The next senior most Judicial Officer at the Station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sdf
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2003/4114 /A, dated 06.05.2024

Copy to:

✓ The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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